

DIVISION BENCH
COURT - II

P-112

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/188(KB)2023
IA(I.B.C)/432(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26TH JUNE 2024

IN THE MATTER OF	INDIAN BANK VS OM PRAKASH AGAARWAL
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. S. Pal Choudhury, Adv.] For the Financial Creditor

Mr. Jishnu Chowdhury, Adv.] For the Personal Guarantor

Mr. Aritra Basu, Adv.]

Mr. Ankur Singhi, Adv.]

Ms. Piyali Pan, Adv.]

Mr. Ayant Shaw, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the Financial Creditor present. Ld. Counsel appearing on behalf of the Personal Guarantor present.
2. Since pleadings are completed.
3. List the matter for argument on **09.08.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**